

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 102  
99/241- 242/ND/2023

**IN THE MATTER OF:**

**Ms. Puja Khaneja and Ors.**

**...APPLICANT**

**Vs.**

**M/s. Om Innovation Call Services  
Pvt. Ltd. and Ors.**

**...RESPONDENT**

**Section**

**U/s 241-242**

**Order delivered on 30.05.2023  
(Virtual Hearing)**

**Coram:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)  
SHRI SUBRATA KUMAR DASH, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

:Mr. Krishnendu Datta, Sr. Adv.  
Mr. Satyajit Sarna, Mr. Mohit Negi  
and Mr. Raul Kukreja and Mr.  
Rahul Gupta, Advs.

**For the Respondent**

:Ms. Aakriti Dawar, Adv. for R3,  
Mr. Saurav Agrawal, Mr.  
Anshuman Choudhary and Mr.  
Shreshth Choudhary, Advs. for R2

**ORDER**

Heard Mr. Krishnendu Datta, Ld. Sr. Advocate appearing for the Petitioner as well as Mr. Saurav Agrawal, Ld. Advocate appearing for the R2 and Ms. Aakriti Dawar, Ld. Advocate appearing for the R3.

List the matter along with Company Petition No. 74/241-242/ND/2023 on **06.06.2023**.

The parties are directed not to take any precipitative steps in the meantime.

**Sd/-  
(Subrata Kumar Dash)  
Member (T)**

**Sd/-  
(Bachu Venkat Balaram Das)  
Member (J)**